

ITEM NO.1501
(FOR JUDGMENT)

COURT NO.16

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 9195/2021

(Arising out of impugned final judgment and order dated 11-06-2021 in CRLA No. 800/2011 passed by the High Court Of Kerala At Ernakulam)

GOPINATHAN

Petitioner(s)

VERSUS

THE STATE OF KERALA

Respondent(s)

([HEARD BY : HON'BLE AJAY RASTOGI AND HON'BLE C.T. RAVIKUMAR, JJ.]
)

Date : 22-06-2022 This petition was called on for pronouncement of judgment today.

For Petitioner(s) Mr. Abhilash M.R., Adv.
Mr. Sayooj Mohandas, Adv.
Mr. Sandeep Singh, AOR

For Respondent(s) Mr. Harshad V. Hameed, AOR
Mr. Dileep Poolakkot, Adv.
Mrs. Ashly Harshad, Adv.
Mr. Rohith R. Kartha, Adv.

The Court pronounced the following
J U D G M E N T

Hon'ble Mr. Justice C.T. Ravikumar on behalf of
Hon'ble Mr. Justice Ajay Rastogi pronounced the non-
reportable judgment of the Bench comprising Hon'ble Mr.
Justice Ajay Rastogi and His Lordship.

Leave granted.

The appeal stands disposed of in terms of the signed
non-reportable judgment with the following *inter alia*
observation:

"12. At the same time, taking into consideration the overall aspect of the matter and the fact that 15 years have been rolled by this time from the date of incident which may due to institution lapses (the matter could have been finalized earlier) and noticing that there are no such criminal antecedents against the appellant as indicated by the respondent in para 9 of the counter affidavit and the fact that the appellant has crossed 63 years of age, consider it appropriate to modify the sentence to simple imprisonment of one year under Section 55(g) of the Abkari Act and he shall also be liable to pay a fine of Rs. 1,00,000/- on both the counts, in default, he shall suffer simple imprisonment for six months."

Pending application, if any, stands disposed of.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER

[Signed non-reportable judgment is placed on the file]